

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **24.07.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : T. Shanmugapriya  
Vs  
Skylift Cargo Pvt Ltd & 3 Ors

**MAIN PETITION NUMBER** : CP/280/2020

**(IA/MA) APPLICATION NUMBERS**

IA/593/2020

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**ORDER**

Present: Ms. Aishwarya, Ld. Counsel for Applicant.  
Mr. K.Ravindran, Ld. Counsel for R3.  
Ms. Krithika, Ld. Counsel for R1 and R2.

Next date before the Hon'ble NCLAT is stated to be 20.09.2024.

At request, list the Petition and the Application for hearing on **25.09.2024**.

Parties are directed to upload the pleadings of the IA on the DMS portal within two weeks from today.

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

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**[SANJIV JAIN]  
MEMBER (JUDICIAL)**